	Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016													
										(Amt in Rs.)				
Sl. No.	Category of creditor	Summary o	of claims received	Summary o	f claims admitted	Amount of contingent claims	Amount of claims not	Amount of claims under	Details in Annexure	Remarks,				
		No. of claims	Amount	No. of claims	Amount of claims admitted		admitted	verification		if any				
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1					
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2					
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3,15,20,33,163	1	3,15,20,33,163	-	-	-	3					
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	52,02,13,259	2	7,68,29,418	-	-	44,33,83,841	4					
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5					
6	Operational creditors (Employees)	126	10,20,90,642	112	43,20,549	-	-	9,77,98,805	6					
7	Operational creditors (Government Dues)	2	75,46,38,826	1	12,66,30,369	-	-	62,80,08,457	7					
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	10,30,68,443	3	59,73,623	-	-	9,70,94,820	8					
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9					
Total		142	4,63,20,44,333	119	3,36,57,87,122			1,26,62,85,923						

Name of the corporate debtor: Kobo Biotech Limited; Date of commencement of CIRP: 13.08.2024 (order received on 16.08.2024); List of creditors as on: 15.04.2025

*Note: All the claims are provisionally admitted and are subject to further determination / verification based on further information / documents as provided by financial creditor in response to our queries / clarifications sought, during the corporate insolvency resolution process, as per the provisions of the IBC. The claims may get revised as soon as may be practicable, when additional information warranting such revisions is produced, as per the requirements of Regulation 14(2) of the CIRP Regulations. As per Regulation 12 (1) of the CIRP Regulations, any creditor, who fails to submit a claim with proof within the time stipulated in the public announcement, may submit his claim with proof to the interim resolution processional, as the case may be, up to the date of issue of request for resolution plans under Regulation 36B or ninety days from the insolvency commencement date, whichever is later. The creditor shall provide reasons for delay in submitting the claims dependent on account of financial creditors, the formation of CoC shall be changed, in terms of percentage of voting shares.

The IRP Mr. Ravindra Chaturvedi was appointed as RP in 1st CoC meeting. Consequent to his appointment as a Member Technical of the Hon'ble NCLT vide Government Notification dated 07.01.2025, the RP tendered his resignation. Vide order dated 17.01.2025 new RP Namrata Randeri has been appointed and taken hand-over to continue the CIRP process.

	Annexure – 3													
	Name of the corporate debtor: Kobo Biotech Limited; Date of commencement of CIRP: 13.08.2024 (order received on 16.08.2024); List of creditors as on: 15.04.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
				List of secured financial	creditors (othe	er than financial creditors be	longing to any	class of cre	ditors)					
				Amount of										
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered by	Whether related	%	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
				admitted	claim	security interest	guarantee	party?	voting share in CoC					
1	J M Financial Asset Reconstruction Company Ltd	29-08-2024	2,28,01,96,567	2,28,01,96,567	Secured	2,28,01,96,567	NA	No	70.62%	-	-	-	-	Note 1
2	J M Financial Asset Reconstruction Company Ltd (loan of Indian Overseas Bank (IOB) assigned vide assignment agreement dated 20.03.2025)	05-09-2024	87,18,36,596	87,18,36,596	Secured	87,18,36,596	NA	No	27.01%	-	-	-	-	Note 2
Total			3,15,20,33,163	3,15,20,33,163		3,15,20,33,163			97.63%	-	-	-	-	

Note 1: Security Interest

Security 1:

Land in Survey no 18 (9 acres equaling 3.64 hectares) situated at Yawapur Village under Nadikandi Gram Panchayat, Sadashivpet Mandal, District Medak Andhra Pradesh together with all buildings and structures thereon and all plant and machinery attached to earth. Bounded by N Land of Mr Hemachander E by Border of Kambalpally village S by Land of Mr E Krishna Murthy W by Road

Land in Survey no 18 (9 acres equaling 3.64 hectares) situated at Yawapur Village under Nadikandi Gram Panchayat, Sadashivpet Mandal, District Medak Andhra Pradesh together with all buildings and structures thereon and all plant and machinery attached to earth. Bounded by N survey No 21 E Survey no 19 S Lnd of Mr Veerapratap Goud W by Road

Security 2 :

Plot No E-2 Chineholi Industrial Area Village Chineholi Taluka Mohol about 80,000 sq metres bounded by North MIDC Land South MIDC Road 45 MR / W East MIDC Land West MIDC Land together with all buildings and structures thereon and all plant and machinery attached to earth.

Security 3 : Hypothecated assets

KVB : Charge on current assets on Pari-passu basis with other Term Lenders

Axis :

All Tangible Movables Plant machinery, fixtures, Fittings, Other Installations, Cranes, Furniture, Computers, accessories, Vehicles, spares, tools, all other articles lying in the premises or Godowns of Borrower or in custody of mercantile agents of borrower, or in transit,

Whole of Movable goods both present and future including all stocks of raw material, stock in process, semi-finished goods and finished goods, packing materials, Consumable stores and spares whatsoever situate or in transit belonging to borrower or held by any party anywhere at order or disposition of borrower All present and future receivables, book debts, claims, Bills, contracts, engagements, securities

PNB

stocks of raw material, stock in process, semi-finished goods and finished goods, stores, spares packing materials, present and future, Other inventories, goods and commodities as may be accepted by Bank as security

Book debts, Outstanding decrees, Receivables, Claims, Contracts, Investments, Securities, subsidies, rights, and other movable assets present and future

Goods / assets represented by documents under LC present and Future

Entire Plant and Machinery, Electrical installations, Fixtures, Furniture, Computers etc, Movable Fixed / Block assets, present and future, subject to prior charges in favor of Borrower's Bankers SBI, Axis bank, State Bank of Hyderabad and PNB (Net Value as on 31.3.2008 Rs 5510.47 lakhs Note :

Plant and machinery at Security 1 has been sold by Deputy Commercial Tax Officer Zaheerabad for Rs 1,97,80,000/- vide auction dated 20.1.2020 in accordance with order dated 18.09.2019 passed by Hon'ble High Court of Telengana in IA 01 of 2019 in WP 29751 of 2018. As per said order Commercial Taxes Department is liable to remit this amount along with interest at highest rate applicable to Fixed Deposits in case Financial Creditor were to emerge successful in said writ petition filed

As on date said sale proceeds are lying with Deputy Commercial Tax Officer Zaheerabad

Note 2: Security Interest

The claim is being provisionally considered based on the trial balance provided by the Suspended Board of Directors. The above provisionally admitted claims are subject to further determination / verification based on further information / documents as provided by financial creditor in response to queries / clarifications sought by RP during the corporate insolvency resolution process, as per the provisions of the IBC. The claims may get revised as soon as may be practicable, when additional information warranting such revisions is produced and the formation of CoC shall be changed, in terms of percentage of voting shares, as per the recuirements of Recutation I/4(2) of the CIRP Recutations.

Charge details compiled from filings in RoC MCA site. The charge details as submitted in the claim form are as follows:

Prime security :First charge of current assets on paripassu basis with other W/C Lenders.

Collateral- Second paripassu charge on L&B, Improvements, Machines & Equipments of the company valued at Rs 92.91 crores (FMV), Rs.70.06 Cr (FSV) vide valuation report dated 6.8.2014 by Best Mulyankan Consultants Ltd on Paripassu basis with W/C lenders. Further as informed that JM Financial ARC have acquired the financial assets pertaining to KBL (CD) from Indian Overseas Bank vide assignment agreement dated 20.03.2025.

					Annexu	ıre – 4								
			of commencement	of CIRP: 13.08.2	024 (order rece		024); List of c							
	Details of claim received Details of claim admitted													
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	J M Financial Asset Reconstruction Company Ltd (financial assets of Canbank Factors Limited assigned vide assignment agreement dated 28.03.2025	30-08-2024	38,13,15,384	4,82,55,699	Unsecured	NA	No	1.49%	-	-	-	33,30,59,685	Note 1	
2	Omkara Assets Reconstruction Pvt Ltd (OARPL) Acting as trustee of Omkara P S 09/2023-24 Trust as assignee of IFCI Factors Ltd	23-09-2024	13,88,97,875	2,85,73,719	Unsecured	Yes	No	0.88%	-	-	-	11,03,24,156	Note 2	
TOTAL			52,02,13,259	7,68,29,418				2.37%	-	-	-	44,33,83,841		

Note 1: Claim towards factoring cum repayment agreement. The claim is being provisionally considered based on the trial balance provided by the Suspended Board of Directors. The above provisionally admitted claims are subject to further determination / verification based on further information / documents as provided by financial creditor in response to queries / clarifications sought by RP during the corporate insolvency resolution process, as per the provisions of the IBC. The claims may get revised as soon as may be practicable, when additional information warranting such revisions is produced and the formation of CoC shall be changed, in terms of percentage of voting shares, as per the requirements of Regulation 14(2) of the CIRP Regulations. Further as informed that JM Financial ARC have acquired the financial assets pertaining to KBL (CD) from Indian Overseas Bank vide assignment agreement dated 28.03.2025

Note 2 :- Assignment for factorable Receivables - Corporate guarantor along-with both the personal guarantors were executed guarantee agreement dated 27/09/2012 in favour of IFCI Factors Limited pertaining to the domestic factoring facility of Rs. 8 crs santioned to the borrower named Avon Organics Limited. The loan turred NPA on 31.12.2014. Via assignment agreement dated 26/07/2023 IFCI Factors Limited has assigned the loan account in favour of Omkara Assets Reconstruction Private Limited. The claim is being provisionally considered based on the trial balance provided by the Suspended Board of Directors. The above provisionally admitted claims are subject to further determination / verification based on further information / documents as provided by financial creditor in response to queries / clarifications sought by RP during the corporate insolvency resolution process, as per the provisions of the IBC. The claims may get revised as soon as may be practicable, when additional information warranting such revisions is produced and the formation of CoC shall be changed, in terms of percentage of voting shares, as per the requirements of Regulation 14(2) of the CIRP Regulations.

							Annexure – 6							
				D (6			orate debtor: Kobo Biote		15.04.2025					
				Date of commence			order received on 16.08.2		ors as on: 15.04.2025					
							ational creditors (Employ	yees)						
		Details of	claim received				ails of claim admitted	1			Amount of	1		
SI. No.	Name of Employees	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	A.A. Kokane	29-08-2024	3,80,000	14,851	Unsecured	NA	NA	No	0.00%	-	-	-	3,65,149	
2	A.S. Surwase	30-08-2024	9,70,000	3,479	Unsecured	NA	NA	No	0.00%	-	-	-	9,66,521	
3	A.V.Dukare	29-08-2024	10,44,624	14,183	Unsecured	NA	NA	No	0.00%	-	-	-	10,30,441	
4	Aanna Ramdas Chavan	29-08-2024	4,57,240	4,621	Unsecured	NA	NA	No	0.00%	-	-	-	4,52,619	
5	Abhishek Jangawli	29-08-2024	3,82,493	62,991	Unsecured	NA	NA	No	0.00%	-	-	-	3,19,502	
6	Ajit Arun Yadav	28-08-2024	14,21,500	13,005	Unsecured	NA	NA	No	0.00%	-	-	-	14,08,495	
7	Amakraj Ramswami Jadhav	28-08-2024	13,36,160	7,732	Unsecured	NA	NA	No	0.00%	-	-	-	13,28,428	
8	Amar Sudarshan Bhagatrao	29-08-2024	4,57,240	-	Unsecured	NA	NA	No	0.00%	-	-	-	4,57,240	
9	Amol Jadhav	29-08-2024	3,50,000	64,491	Unsecured	NA	NA	No	0.00%		-	-	2,85,509	
10	Amol Jadhav Amol Tukaram Vibhute	29-08-2024 28-08-2024	<u>3,50,000</u> 8,51,295	3,191	Unsecured	NA NA	NA	No	0.00%	-	-	-	2,85,509 8,48,104	
10	Anand Bibhishan Mane	28-08-2024	20,71,854	21,914	Unsecured	NA	NA	No	0.00%	-	-	-	20,49,940	
12	Anand Ratanlal Lakhotiya	09-09-2024	12,17,855	22,230	Unsecured	NA	NA	No	0.00%	-	-	-	11,95,625	
13	Arvind Mali	29-08-2024	2,80,000	80.068	Unsecured	NA	NA	No	0.00%		-	-	1,99,932	
13	Ashish Bhagwan	28-08-2024	7,98,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	7,98,000	
	Devkate													
15 16	Atul Dhanaji Kumbhar Atul Prakash	31-08-2024 28-08-2024	4,57,240 13,61,575	915 14,356	Unsecured	NA NA	NA	No	0.00%	-	-	-	4,56,325	
17	Deshpande AV. Barkade	29-08-2024	2,50,000	40,103	Unsecured	NA	NA	No	0.00%	-	-	-	2.09.897	
17	Av. Barkade Avinash Gund	29-08-2024	4,57,240	40,103		NA NA	NA	No	0.00%	-	-	-	4,56,131	
18	Avinash Gund Avinash Hari More	29-08-2024	4,57,240	1,109	Unsecured Unsecured	NA NA	NA	No	0.00%	-	-	-	4,56,131	
20	Avinash Narayankar	30-08-2024	15,00,000	2,47,260	Unsecured	NA	NA	No	0.00%	-	-		12,52,740	
20	B K samantray	29-08-2024	3,20,000	2,47,200	Unsecured	NA	NA	No	0.00%		-		12,32,740	
21	Babasaheb Raut	10-09-2024	15,38,200	35,983	Unsecured	NA	NA	No	0.00%	-	-		15,02,217	
22	Balkundi	29-08-2024	15,58,200	33,985	Unsecured	NA	NA	No	0.00%	-	-		15,02,217	
23	Basveshwar satling	10-09-2024	29,22,659	1,94,737	Unsecured	NA	NA	No	0.00%	-	-	-	27,27,922	
25	khandal Bhagirath kumbhar	29-08-2024	4,57,240	816	Unsecured	NA	NA	No	0.00%	_	-	-	4,56,424	
26	Bharat Suresh Nabariya	09-09-2024	22,01,827	-	Unsecured	NA	NA	No	0.00%	-	-	-	22,01,827	
27	Chopdar Laxman Dashrath	28-08-2024	15,84,792	16,692	Unsecured	NA	NA	No	0.00%	-	-		15,68,100	
28	Dashrath D.D. Lohar	29-08-2024	2,30,000	49,175	Unsecured	NA	NA	No	0.00%	-	-	-	1,80,825	
29	DATTATRAYA NARAHARI ARAGE	28-08-2024	10,72,666	-	Unsecured	NA	NA	No	0.00%	-	-	-	10,72,666	
30	Devendra Zadpide	11-09-2024	12,92,097	3,803	Unsecured	NA	NA	No	0.00%	-	-	-	12,88,294	
31	Digambar Waghe	29-08-2024	3,14,580	15,217	Unsecured	NA	NA	No	0.00%	-	-	-	2,99,363	
32	Dilip Ramchandra Kale	28-08-2024	9,51,500	3,653	Unsecured	NA	NA	No	0.00%	-	-	-	9,47,847	
33	Dinesh Krishnarav Tantarpale	28-08-2024	7,98,000	2,206	Unsecured	NA	NA	No	0.00%	-	-	-	7,95,794	
34	Dinkar Bhore	29-08-2024	2,74,299	27,013	Unsecured	NA	NA	No	0.00%	-	-	-	2,47,286	
35	Gajanan Mane	30-08-2024	7,00,000	4,48,542	Unsecured	NA	NA	No	0.00%	-	-	-	2,51,458	
36	Gaurav Ashokrav Salunke	28-08-2024	11,00,000	6,763	Unsecured	NA	NA	No	0.00%	-	-	-	10,93,237	
37	Gholap Mohan Machindra	28-08-2024	17,98,000	22,553	Unsecured	NA	NA	No	0.00%	-	-	_	17,75,447	

38	Govardhan Bubasaheb	28-08-2024	12,74,000	13,099	Unsecured	NA	NA	No	0.00%	_	_	_	12,60,901
	Nanavare Gurav Rajkumar	28-08-2024	14,43,253	23,818							-		
39	Madolappa				Unsecured	NA	NA	No	0.00%	-	-	-	14,19,435
40	Hanmant Gund	28-08-2024	9,63,009	13,459	Unsecured	NA	NA	No	0.00%	-	-	-	9,49,550
41	Harish S. Mane	29-08-2024	-	-	Unsecured	NA	NA	No	0.00%	-	-	-	-
42	J. S. Ghanate	29-08-2024	-	15,983	Unsecured	NA	NA	No	0.00%	-	-	-	-
43	Jagadish Subhash Hingamire	28-08-2024	16,22,090	12,605	Unsecured	NA	NA	No	0.00%	-	-	-	16,09,485
44	Jotiram Mane	12-09-2024	8,31,402	6,930	Unsecured	NA	NA	No	0.00%	-	-	-	8,24,472
45	Kaurav Mohinder Balbhim	28-08-2024	6,92,000	1,862	Unsecured	NA	NA	No	0.00%	-	-	-	6,90,138
46	Krushnat Namdev Jadhav	28-08-2024	11,85,290	3,368	Unsecured	NA	NA	No	0.00%	-	-	-	11,81,922
47	Laxmiputra Sidram Karveer	13-09-2024	16,38,891	16,363	Unsecured	NA	NA	No	0.00%	-	-	-	16,22,528
48	M.J.Inamdar	29-08-2024	3,00,000	19,402	Unsecured	NA	NA	No	0.00%	-	-	-	2,80,598
49	Mahadev Datta Gawali	30-08-2024	-	12,729	Unsecured	NA	NA	No	0.00%	-	-	-	-
50	Mahesh Alure	29-08-2024	4,57,240	113	Unsecured	NA	NA	No	0.00%	-	-	-	4,57,127
51	Mahesh Sirsat	29-08-2024	4,57,240	-	Unsecured	NA	NA	No	0.00%	-	-	-	4,57,240
52	Manoj Kashinath Pawar	28-08-2024	9,66,000	3,413	Unsecured	NA	NA	No	0.00%	-	-	-	9,62,587
53	Maruti Naamdev Bhore	28-08-2024	10,20,500	5,125	Unsecured	NA	NA	No	0.00%	-	-	-	10,15,375
54	Maske Nitin Datta	28-08-2024	11,15,500	12,613	Unsecured	NA	NA	No	0.00%	-	-	-	11,02,887
55	Virendra Ghaleppa Desai	11-09-2024	7,06,713	2,46,715	Unsecured	NA	NA	No	0.00%	-	-	-	4,59,998
56	Namdeo Arjun Mane	16-09-2024	52,489	52,489	Unsecured	NA	NA	No	0.00%	-	-	-	-
57	Narayan Parappa Bele	29-08-2024	3,51,501	14,340	Unsecured	NA	NA	No	0.00%	-	-	-	3,37,161
58	Navnath Vithoda Mali	14-09-2024	6,32,546	15,982	Unsecured	NA	NA	No	0.00%	-	-	-	6,16,564
59	Nishant Labade	31-08-2024	2,00,000	28,927	Unsecured	NA	NA	No	0.00%	-	-	-	1,71,073
60	Nitin Gajendra Kamble	28-08-2024	9,63,666	3,578	Unsecured	NA	NA	No	0.00%	-	-	-	9,60,088
61	Nitin Madhukar Bhore	29-08-2024	4,57,240	2,219	Unsecured	NA	NA	No	0.00%	-	-	-	4,55,021
62	Omkar Naagnath Mule	28-08-2024	6,98,400	885	Unsecured	NA	NA	No	0.00%	-	-	-	6,97,515
63	P.S.Tanwade	29-08-2024	5,50,000	21,796	Unsecured	NA	NA	No	0.00%	-	-	-	5,28,204
64	Prabhakar Gundopant Hajare	30-08-2024	21,44,421	77,500	Unsecured	NA	NA	No	0.00%	-	-	-	20,66,921
65	Pradip Arjun Dalvi	26-08-2024	13,62,198	1,95,111	Unsecured	NA	NA	No	0.00%	-	-	-	11,67,087
66	Praful Prataprao Kamble	29-08-2024	5,00,000	27,754	Unsecured	NA	NA	No	0.00%	-	-	-	4,72,246
67	Prakash Mallapppa Maindargi	13-09-2024	11,10,108	2,139	Unsecured	NA	NA	No	0.00%	-	-	-	11,07,969
68	Pravin Kalidas Bhosale	29-08-2024	4,57,240	24,393	Unsecured	NA	NA	No	0.00%	-	-	-	4,32,847
69	Pravin Nagappa Udanshiv	28-08-2024	10,09,069	3,693	Unsecured	NA	NA	No	0.00%	-	-	-	10,05,376
70	Pravin Shingade	29-08-2024	3,05,500	-	Unsecured	NA	NA	No	0.00%	-	-	-	3,05,500
71	R. S. Londhe	29-08-2024	2,60,000	13,254	Unsecured	NA	NA	No	0.00%	-	-	-	2,46,746
72	R.P.Phirke	29-08-2024	2,50,000	1,06,057	Unsecured	NA	NA	No	0.00%	-	-	-	1,43,943
73	Rajan Bharat Chvare	28-08-2024	10,20,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	10,20,000
74	Rajesh Shivraya Kalburge	29-08-2024	4,57,240	3,949	Unsecured	NA	NA	No	0.00%	-	-	-	4,53,291
75	Rajkumar Vasugade	29-08-2024	4,77,486	1,77,030	Unsecured	NA	NA	No	0.00%	-	-	-	3,00,456
76	Ramesh Shirpati Naikwadi	29-08-2024	4,57,240	4,591	Unsecured	NA	NA	No	0.00%	-	-	-	4,52,649
77	RAMLING BHAGWAT MOTE	18-09-2024	8,31,402	91	Unsecured	NA	NA	No	0.00%	-	-	-	8,31,311
78	S N Godase	29-08-2024	2,20,000	65,419	Unsecured	NA	NA	No	0.00%	-	-	-	1,54,581
79	S. R. Hatte	29-08-2024	2,50,000	3,835	Unsecured	NA	NA	No	0.00%	-	-	-	2,46,165
80	S.D.Godase	29-08-2024	3,80,000	22,259	Unsecured	NA	NA	No	0.00%	-	-	-	3,57,741

81	Sachin Jyotiram Kasekar	28-08-2024	9,15,200	-	Unsecured	NA	NA	No	0.00%	-	-	-	9,15,200	
82	Sachin Naagnath Jagtap	28-08-2024	9,84,158	2,700	Unsecured	NA	NA	No	0.00%	-	-	-	9,81,458	
83	Sadanand Jadhav	10-09-2024	-	-	Unsecured	NA	NA	No	0.00%	-	-	-	-	
84	Sadashiv Vitthal Sule	28-08-2024	7,01,500	4,985	Unsecured	NA	NA	No	0.00%	-	-	-	6,96,515	
85	Sadik Shaikh	28-08-2024	60,725	30,000	Unsecured	NA	NA	No	0.00%	-	-	-	30,725	
86	Sanjay Hajare	29-08-2024	6,73,869	24,809	Unsecured	NA	NA	No	0.00%	-	-	-	6,49,060	
	Sanjay Sidramappa Patil	09-09-2024	6,58,733	30,623									<i>, ,</i>	
87				, i i i i i i i i i i i i i i i i i i i	Unsecured	NA	NA	No	0.00%	-	-	-	6,28,110	
88	Santosh Hampanna Tadalgi	28-08-2024	11,34,000	13,653	Unsecured	NA	NA	No	0.00%	-	-	-	11,20,347	
89	Santosh Revansidha Mamdapure	29-08-2024	3,64,896	3,078	Unsecured	NA	NA	No	0.00%	-	-	-	3,61,818	
90	Satya Prasad Sammeta	29-08-2024	10,84,407	-	Unsecured	NA	NA	No	0.00%	-	-	-	10,84,407	
91	Savta Maske	10-09-2024	3,00,000	23,469	Unsecured	NA	NA	No	0.00%	-	-	-	2,76,531	
92	Shailesh Bajaj Marpelli	20-10-2024	22,89,208	56,765	Unsecured	NA	NA	No	0.00%	-	-	-	22,32,443	
93	Shankarappa Chandrakant koralli	28-08-2024	10,63,461	5,203	Unsecured	NA	NA	No	0.00%	-	-	-	10,58,258	
94	Sharad Karadkar	29-08-2024	2,80,000	36,581	Unsecured	NA	NA	No	0.00%	-	-	-	2,43,419	
95	Shashank Arjun Jadhav	29-08-2024	5,05,716	21,580	Unsecured	NA	NA	No	0.00%	-	-	-	4,84,136	
96	Shivaji Hariba Pukale	19-09-2024	75,000	64,696	Unsecured	NA	NA	No	0.00%	-	-	-	10.304	
96	Shivaji Laxman Kashid	29-08-2024	4,57,240	04,090	Unsecured	NA	NA	No	0.00%	-	-	-	4,57,240	
97	Shivaji Shahu Kumbhar	29-08-2024	11,24,742	6,797	Unsecured	INA	NA	INO	0.0070	-	-	-	4,37,240	
98				, í	Unsecured	NA	NA	No	0.00%	-	-	-	11,17,945	
99	Shripad Narayan Kawathekar	30-08-2024	5,29,200	1,15,265	Unsecured	NA	NA	No	0.00%	-	-	-	4,13,935	
100	Shriram Ashok Jadhav	25-08-2024	2,50,000	20,999	Unsecured	NA	NA	No	0.00%	-	-	-	2,29,001	
101	Siddheshwar Balasaheb Jawale	28-08-2024	14,72,752	22,874	Unsecured	NA	NA	No	0.00%	-	-	-	14,49,878	
102	Somnath Babruvan Bhujbal	28-08-2024	7,98,000	2,277	Unsecured	NA	NA	No	0.00%	-	-	-	7,95,723	
103	Somnath Bhikaji Vevhare	29-08-2024	4,57,240	3,529	Unsecured	NA	NA	No	0.00%	-	-	-	4,53,711	
104	Somnath Navnath Chavan	29-08-2024	4,57,240	2,790	Unsecured	NA	NA	No	0.00%	-	-	-	4,54,450	
105	Sudhir Dattaray Kulkarni	28-08-2024	13,44,000	14,570	Unsecured	NA	NA	No	0.00%	-	-	-	13,29,430	
106	Suhas Joshi	10-09-2024	7,22,815	14,396	Unsecured	NA	NA	No	0.00%		-	-	7,08,419	
100	Sumit Subhash Magar	19-09-2024	8,31,402	98	Unsecured	NA	NA	No	0.00%	-	-	-	8,31,304	
107	Sunit Subhash Magar Sunil Dhodiram Jadhav	28-08-2024	9.85.000	3,978	Unsecured	NA	NA	No	0.00%		-	-	9,81,022	
108	Sunil Diodiram Jadnav Sunil Nagnath Ransure	28-08-2024	4,57,240	3,978	Unsecured	NA	NA	No	0.00%	-	-	-	4,56,250	
110	Sunil Nagnath Ransure	29-08-2024	2,80,000	30,687		NA	NA	No	0.00%				2,49,313	
110	T.N.Magar	29-08-2024	2,80,000	26,915	Unsecured Unsecured	NA	NA	No	0.00%		-	-	93,085	
111	Tejappa Sidhappa	09-09-2024	5,38,676	3,190	Unsecured	NA	NA	No	0.00%	-	-	-	5,35,486	
113	Laygonde Tukaram Vitthal	30-08-2024	5,00,000	9,249	Unsecured	NA	NA	No	0.00%	-	-	-	4,90,751	
114	Rajmane Umesh P.Bhosale	09-09-2024	17.02.502	72 276	Unanamad	NA	NA	Na	0.00%	-		-	17 10 247	
114			17,83,523	73,276	Unsecured	NA	NA	No	0.00%	-	-	-	17,10,247	
115	Umesh Ramswami Gaikwad	28-08-2024	9,66,000	3,573	Unsecured	NA	NA	No	0.00%	-	-	-	9,62,427	
116	V.D.Raut	29-08-2024	12,00,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	12,00,000	
117	Vasant Unhale	29-08-2024	5,13,820	20,556	Unsecured	NA	NA	No	0.00%	-	-	-	4,93,264	
118	Vijay Gopal Patil	29-08-2024	6,92,000	5,505	Unsecured	NA	NA	No	0.00%	-	-	-	6,86,495	
119	Vijay Vinayak Kshirsagar	28-08-2024	10,59,313	3,013	Unsecured	NA	NA	No	0.00%	-	-	-	10,56,300	
120	Vikas Prakashrav Ingale	28-08-2024	25,58,000	1,761	Unsecured	NA	NA	No	0.00%	-	-	-	25,56,239	

121	VIKRAM SUGRAV BHOSALE	28-08-2024	10,08,000	6,053	Unsecured	NA	NA	No	0.00%	-	-	-	10,01,947	
122	Vishnu Parappa Bele	29-08-2024	5,37,961	21,927	Unsecured	NA	NA	No	0.00%	-	-	-	5,16,034	
123	Yashwantraya Jettapa Birajdar	28-08-2024	10,57,000	3,895	Unsecured	NA	NA	No	0.00%	-	-	-	10,53,105	
124	Yoginath Didhsan Surwase	28-08-2024	10,93,022	4,657	Unsecured	NA	NA	No	0.00%	-	-	-	10,88,365	
125	Yuvraj Panditrav Alure	28-08-2024	12,50,000	4,851	Unsecured	NA	NA	No	0.00%	-	-	-	12,45,149	
126	Jayathirth S. Kulkarni	09-12-2024	6,33,033	6,33,033	Unsecured	NA	NA	No	0.00%	-	-	-	-	
TOTAL			10,20,90,642	43,20,549					-	-	-	-	9,77,98,805	

Note

1 The above claims of employees have been provisionally admitted based on the details / information provided by SBoD. The claims are subject to change / modification when any further information is made available.

- 2 There are two employees whose claims have not been received, however, they have been provisionally admitted based on their communication and the employee outstanding details provided by SBoD namely J. S. Ghanate for Rs 15,983 and Mahadev Datta Gawalim for Rs.12,729.
- 3 The list of employees and their outstanding as per the books are provided by the SboD which mentions name of approx 300 employees. However the above claims pertain to the employees who have either filed claim through email or have tried to submit their details on email to RP. There are certain claims wherein the name of employee were not exact match with records provided by SBOD. Further clarification to the same have been sought from SBoD to verify the claims and revert is awaited. The claims have been thus provisionally admitting based on our best judgment are subject to change / revision / modification when any fresh / new / revised information is received.

4 Certain claims of employees are under verification as liabilities are not reported/ confirmed from the details provided by SBoD. The initial response to the claims have been shared with the claimants and their claims maybe considered after receiving confirmation and additional details.

5 Note regarding Telangana Employee Claims KOBO - On 19.03.2025 Mr A Pradeep Kumar, stating himself to be General Secretary and authorised representative (AR) of 96 workmen previously employed at Plant of Corporate Debtor located at Sadasivpet , emailed claim Form E (Proof of Claim by AR) and RP replied informing that the claim is received beyond the last date of submission of claim and after the RFRP has been issued and the same has been informed. Despite the expiry of last date for submission of claims, since the matter pertained to dues to workmen / employees, RP accorded it priority and sought information / confirmation from SBoD (Suspended Board of Directors). After persistent follow up, on 1.4.2025 SBoD informed that certain dues are pending to be paid to ex-workmen / exemployees previously employed at Sadasivpet Plant on account of Voluntary Separation scheme. On 2.4.2025 it was further informed that total amount pending is Rs 210 lakhs, which comprises Rs 2,18,750/- payable to each of 96 ex-workmen/ ex-employees and the list of these persons was provided.

	Annexure – 7														
	Name of the corporate debtor: Kobo Biotech Limited; Date of commencement of CIRP: 13.08.2024 (order received on 16.08.2024); List of creditors as on: 15.04.2025														
	List of operational creditors (Government Dues)														
	Details of claim received Details of claim admitted Amount of Amount of														
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted (provisionally)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Employee Provident Fund Organisation	29-08-2024	70,41,369	-	Unsecured	NA	NA	No	0.00%	0	0	0	70,41,369		
2	2 Assistant Commissioner ST Sangareddy -II circle 19-11-2024 74,75,97,457 12,66,30,369 Unsecured NA NA NA No 0.									0	0	0	62,09,67,088	Note -1	
TOTAL			75,46,38,826	12,66,30,369					-	-	-	-	62,80,08,457		

Notes

1 Claim of Assistant Commissioner ST Sangareddy -II circle is provisionally admitted to the extent of amount reflected in the books of account provided by the SBoD. The above provisionally admitted claims are subject to further determination / verification based on further information / documents as provided by Assistant Commissioner in response to our queries / clarifications sought, during the corporate insolvency resolution process, as per the provisions of the IBC.

						Annexu	ıre – 8							
	Name of the corporate debtor: Kobo Biotech Limited; Date of commencement of CIRP: 13.08.2024 (order received on 16.08.2024); List of creditors as on: 15.04.2025													
						,				5.04.2025				
	1			List of operati	onal creditors (Other than Wor	kmen and Emp	ployees and G	overnment Dues)				1	
		Details of c	claim received		Det	ails of claim adm	iitted							
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	JOHNFLO FABS	26-06-2024	6,26,25,086	-	Unsecured	NA	NA	No	0.00%	0	0	0	6,26,25,086	
2	Shree Mahalaxmi Traders	27-08-2024	1,19,74,535	-	Unsecured	NA	NA	No	0.00%	0	0	0	1,19,74,535	O/s amount mentioned in books provided by SBoD is Rs. 45,87,284/ OC has sent email with amount mentioned under 'amount claimed', however despite following up the the claim form not submitted till date. Hence claim kept in abeyance
3	Chetan Enterprises	27-08-2024	7,79,015	-	Unsecured	NA	NA	No	0.00%	0	0	0	7,79,015	
4	Khushbu Dye-Chem Pvt. Ltd.	29-08-2024	82,63,977	-	Unsecured	NA	NA	No	0.00%	0	0	0	82,63,977	
5	Veer Chem Impex	29-08-2024	1,25,41,998	-	Unsecured	NA	NA	No	0.00%	0	0	0	1,25,41,998	
6	Archanaas Facility Services Private Limited (Formerly Eagle Security Force & Labour Suppliers)	30-08-2024	8,97,331	-	Unsecured	NA	NA	No	0.00%	0	0	0	8,97,331	
7	BSE	31-08-2024	16,54,950	16,54,950	Unsecured	NA	NA	No	0.00%	0	0	0	-	
8	National Securities Depository Limited	04-09-2024	33,612	33,612	Unsecured	NA	NA	No	0.00%	0	0	0	-	
9	Shakti Security	06-09-2024	-	-	Unsecured	NA	NA	No	0.00%	0	0	0	-	
10	Central Depository Services (India) Limited (CDSL)	19-09-2024	91,759	91,759	Unsecured	NA	NA	No	0.00%	0	0	0	-	
11	Shree Shakti Coal Corporation	20-09-2024	42,06,180	41,93,303	Unsecured	NA	NA	No	0.00%	0	0	0	12,877	claim provisionally admitted as per books
TOTAL			10,30,68,443	59,73,623					-	-	-	-	9,70,94,820	